

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4574
ANSWERED ON:23.12.2005
PATENTS BY CSIR
Hamza Shri T.K.

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether CSIR has applied and secured a large number of patents from foreign countries for its inventions;
- (b) if so, whether CSIR evaluated adequately the commercial value of inventions before applying for patents in foreign countries; and
- (c) if so, the number of patent applications filed and outcome thereof, country-wise ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF OCEAN DEVELOPMENT (KAPIL SIBAL)

(a) Yes Sir, CSIR is the leading entity in the country in filing patents. CSIR has a share of about 60% of the total US patents granted to Indians excluding foreign assignee during the last several years. The patents filed and granted in foreign countries during the period 2001-02 to 2004-05 is as follows :-

Year Filed Granted

2001-02	560	90
2002-03	735	188
2003-04	508	219
2004-05	500	272

(b) CSIR does evaluate the commercial potential and strategic value of its inventions before applying for the patents which has resulted in the development of key portfolios in the areas of bio-informatic products, leather, optical fiber, drugs and pharmaceuticals, biotechnology, nanaotechnology , polymers, food products & processes, herbals and plant varieties by CSIR.

(c) The number of applications filed and patents granted to CSIR in US, Europe and other countries is as follows :-

Year US Europe Other Countries PCT Filling

Filed Granted Filed Granted Filed Granted

2001-02	237	69	34	06	161	15	128
2002-03	254	148	34	12	280	28	167
2003-04	196	141	23	16	123	62	166
2004-05	131	142	25	28	257	102	87